

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 754
TO BE ANSWERED ON 08/02/2023

MANDAYS GENERATED UNDER MNREGA SCHEME

754 SHRI RAGHAV CHADHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the average mandays under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the past five years both at National level and State-wise;
- (b) whether there is any proposal of Government to increase the number of eligible work days under MGNREGA, if so, the details thereof;
- (c) whether Government has sanctioned any special funds for the districts of Punjab to mitigate and solve the important local needs of the people, if so, the details thereof; and
- (d) the total funds allocated, disbursed to the State of Punjab during the last five years under MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise and National level details of average days of employment provided per households under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in the last five financial years 2017-18, 2018-19, 2019-20, 2020-21 and 2021-22 are given at **Annexure**.

(b): No, Sir.

(c)&(d): Mahatma Gandhi NREGS is a demand driven wage employment Scheme. **There is no State/UT-wise allocation of funds under Mahatma Gandhi NREGS.**

Under Mahatma Gandhi NREGS, release of funds to States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of Scheme as per demand for work on the ground.

The details of funds release to the State of Punjab for the implementation of Mahatma Gandhi NREGS in financial years 2017-18, 2018-19, 2019-20, 2020-21, 2021-22 is given below:

Financial Year	2017-18	2018-19	2019-20	2020-21	2021-22
Fund release [Rs. in crore]	572.82	598.55	776.89	1,287.86	1,172.41

Annexure referred in reply to part (a) of Rajya Sabha Unstarred Question No. 754 dated 08.02.2023.

Sl. No.	State/UT	Average days of employment provided per household				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	ANDHRA PRADESH	53.09	58.32	49.59	54.35	51.64
2	ARUNACHAL PRADESH	30.2	42.95	48.63	56.75	61.18
3	ASSAM	28.54	30.58	32.31	36.34	33.48
4	BIHAR	36.36	42.19	42.03	44.65	37.74
5	CHHATTISGARH	51.55	56.75	55.69	60.15	59.29
6	GOA	15.38	13.11	20.01	26.28	28.76
7	GUJARAT	41	46.05	43.19	42.52	49.67
8	HARYANA	33.12	33.73	35.37	39.31	36.26
9	HIMACHAL PRADESH	43.03	51.51	48.41	52.81	52.48
10	JAMMU AND KASHMIR	54.36	56.55	49.52	54.33	56.07
11	JHARKHAND	41.03	42.17	46.36	46.35	45.26
12	KARNATAKA	45.05	49.56	49.99	49.15	48.22
13	KERALA	47.24	65.97	55.75	63.25	64.41
14	LADAKH	*	*	61.25	65.70	59.85
15	MADHYA PRADESH	46.62	51.79	53.30	61.84	57.95
16	MAHARASHTRA	48.62	47.18	40.96	40.34	40.54
17	MANIPUR	12.47	22.88	43.23	60.43	54.74
18	MEGHALAYA	68.37	71.97	73.23	71.53	73.71
19	MIZORAM	75.7	92.45	94.63	92.94	94.66
20	NAGALAND	48.83	34.40	35.47	45.91	46.47
21	ODISHA	39.98	38.64	47.90	55.51	56.91
22	PUNJAB	33.62	30.30	31.22	39.52	37.87
23	RAJASTHAN	53.11	56.97	58.95	61.06	59.92
24	SIKKIM	54.3	54.29	50.97	57.60	54.08
25	TAMIL NADU	41.08	46.08	43.99	50.22	50.95
26	TELANGANA	45.32	46.65	43.20	50.78	50.31
27	TRIPURA	33.68	46.07	60.78	74.66	71.86
28	UTTAR PRADESH	37.35	42.05	46.00	41.82	41.94
29	UTTARAKHAND	43.76	45.36	40.90	46.42	42.42
30	WEST BENGAL	59.63	77.03	49.89	51.98	47.94
31	ANDAMAN AND NICOBAR	26.57	31.72	37.76	33.77	23.65
33	LAKSHADWEEP	41.82	40.00	35.84	32.15	0.00
34	PUDUCHERRY	19.28	20.01	19.32	22.06	16.01
	DADRA AND NAGAR HAVELI AND DAMAN AND					
35	DIU	0	0.00	0.00	0.00	0.00
	National	45.69	50.88	48.40	51.52	50.07

* Ladakh was a part of Jammu & Kashmir.